

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:3367
ANSWERED ON:30.08.2013
TRAINING OF ELECTED REPRESENTATIVES
Deo Shri Kalikesh Narayan Singh

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has any programme to provide comprehensive training and capacity building of elected representatives and their officials of Panchayati Raj Institutions;
- (b) if so, the details thereof;
- (c) whether the Government provides such training periodically;
- (d) if so, the details thereof; and
- (e) the number of elected representatives and their officials trained during the last three years and the current year, State/UT-wise?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

- (a) & (b): The Ministry of Panchayati Raj (MoPR) provides assistance to States/UTs for training and capacity building of Elected Representatives (ERs) and the officials of Panchayati Raj Institutions under Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) and Capacity Building component of Backward Regions Grant Fund (BRGF).
- (c) & (d): The training programmes are conducted periodically for ERs and officials of PRIs. These programmes have enabled States to extend their outreach and improve the quality of training being provided to ERs etc.
- (e): The details of number of elected representatives and officials of PRIs trained during the last three years and the current year, State/UT-wise is at Annex.